

Name of the Corporate Debtor: LAXMI PIPES LIMITED; Date of Commencement of CIRP: 17-05-2023; List of Creditors as on: 29-08-2023; Name of IP: Mr. Deepak Thukral; Process Number: 1; Last 5 digit of registration number: 10453

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	537262318	1	537262319	87.69	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1	4031099	0	0	0.00	0	0	4031099	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	36	346940	36	346940	0.06	0	0	0	Annexure 5
6	Operational creditors (Employees)	23	3983133	23	3983133	0.65	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	3988544	1	25341	0.00	0	0	3963203	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	94070144	16	71087690	11.60	0	79928	22902525	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		85	643682178	77	612705423	100.00	0	79928	30896827	